

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1340(KB)2018  
IA(I.B.C)/938(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MAY 2024**

IN THE MATTER OF	JINDAL STEEL & POWER LIMITED VS BHARAT NRE COKE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Joy Saha, Sr. Adv. ] For the Liquidator of Bharat NRE Coke Ltd.  
Ms. Jayati Chowdhury, Adv. ]  
Mr. Tanish Ganeriwala, Adv. ]  
Ms. S. Mitra, Adv. ]  
Ms. Priya Malakar, Adv. ]  
Ms. Varsha Bagri, Liq.-in-person ]

**ORDER**

1. Ld. Sr. Counsel/Counsel/Authorised Representative appearing on behalf of the liquidator present.
2. **IA(I.B.C)/938(KB)2024:**
  - a. Liquidator of Bharat NRE Coke Limited, on the basis of the document at Page No. 17 of the application, seeks a declaration from this Court that the railway siding/track belongs to the Corporate Debtor due to which he has already communicated with the railway to hand over the said property. Aggrieved with non-consideration of its prayer(s), and in action on the part of the railways, he has come up with this application.
  - b. In view of the fact that in terms of prayer (c) is sought for, we feel it appropriate to direct the railway, namely, South Western Railway to send a representative with appropriate instructions in regard to the prayer(s) sought

for, failing which the prayer for interim order will be considered on the next date of hearing.

- c. Despite notice none turns up on behalf of South Western Railway.
  - d. Therefore, Registry is directed to issue notice to the South Western Railway by way of speed post and by e-mail and place the tracking information on record.
  - e. The South Western Railway will file their short reply affidavit within a period of one week.
  - f. List this matter for further arguments on **15.05.2024**.
3. List the main CP for further consideration on **15.05.2024** had already been posted.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**